

was released from Central stocks for issue through fair price shops in Madras State. During November and December 4,000 tons of rice per month is being issued. About 7,000 tons of wheat per month is also being issued from Central Sales Depots in Madras State.

Dairy Colony Scheme

*434. Shri A. S. Saigal: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government is considering a proposal for acquiring about 1200 acres of fertile land of villages Pitampur, Heiderpur and Badli for the dairy colony schemes near Delhi;

(b) how many families are earning their livelihood over that area;

(c) what is the source of livelihood and compensation Government is going to give to those villagers;

(d) if the fertile land will be used for the said scheme will it not affect our agricultural production; and

(e) whether it will not be possible for Government to acquire some other waste lying land for the said scheme?

The Minister of Food and Agriculture (Shri A. P. Jais): (a) Yes.

(b) 487.

(c) Compensation as permissible under the Land Acquisition Act, 1894, will be paid. Besides, the Cattle Colony will offer avenues of employment to families whose lands will be acquired.

(d) No, as the bulk of the area will be used for agricultural purposes.

(e) Waste lands are not suitable for the said scheme.

Electricity Rates in Agartala

*436. Shri Dasaratha Deb: Will the Minister of Irrigation and Power be pleased to state:

(a) the rate at which electricity is sold to the citizens of Agartala, Tripura;

(b) whether the rate is high, as compared with rates charged in West Bengal towns; and

(c) whether Government propose to reduce the rate in near future?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) A statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 62].

(b) The rates prevailing in Agartala compare favourably with those prevailing in West Bengal towns receiving supply of electricity from diesel power stations with nearly the same generating capacity as at Agartala.

(c) No, Sir.

[सड़क परिवहन का राष्ट्रीयकरण]

*437. श्री हरिवचन शर्मा : क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत सरकार ने राजस्वान सरकार को मोटर गाड़ी एक्ट, 1936 के अन्तर्गत सड़क परिवहन के राष्ट्रीयकरण के सम्बन्ध में कोई सुझाव भेजा है ; और

(ख) यदि हां, तो उसका स्वरूप क्या है ?

परिवहन तथा संचार मंत्रालय में राज्य मंत्री (श्री हुमायूँ कबीर) : (क) जी हाँ ।

(ख) सवाल ही पैदा नहीं होता ।

Stabilization of the Railway line between Fakiragram to Amingaon

*439. Shri Basumatari: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that some amount has been sanctioned to stabilize the Railway line between Fakiragram to Amingaon; and

(b) if so, the nature of work to be undertaken for the stabilization?

The Deputy Minister of Railways (Shri Shahnawas Khan): (a) Yes,

Sir. A sum of Rs. 3.5 crores has been sanctioned for strengthening of the Section between Kishangunj and Amingaon.

(b) Generally, works of improvements to bridges including additional protective works for bridges and vulnerable sections are being undertaken for the strengthening of the link.

Mechanised Farms

*440. **Shri Balarama Krishniah:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the setting up of mechanised farms does not provide an appropriate pattern for settling landless agricultural workers;

(b) if so, whether this conclusion has been reached by the Government in the light of experiences from central mechanised farm at Bhopal; and

(c) the reason as to why the resettlement programme has not been successful at Bhopal?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) to (c). Mechanised farming has not been found suitable in the case of the farms on which a large number of peasants are to be settled permanently as hereditary owners of small plots. This conclusion was reached in 1955 after a careful re-examination of certain provisions of the original scheme for the Central Mechanised Farm, Bhopal. The scheme was suitably modified and the settlement programme has been completed successfully in accordance with the revised scheme. 469 families of landless agricultural workers have been settled at the Central Mechanised Farm, Bhopal by April, 1957.

हिमाचल प्रदेश में सिंचाई

*४४१. श्री पद्म देव : क्या सच तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) प्रथम पंचवर्षीय योजना-काल में हिमाचल प्रदेश में सिंचाई पर कुल कितना व्यय हुआ ;

(ख) इस अवधि में कितनी नहरें बनाई गईं जो कि अब चल रही हैं ;

(ग) घोष नहरें बालू न होने के क्या कारण हैं ; और

(घ) इन नहरों को प्रविष्य में ठीक प्रकार से चलाने के लिये क्या उपाय किये जा रहे हैं ?

सच तथा कृषि मंत्री (श्री अ० प्र० जैन)

(क) से (घ) . सभा के पटल पर एक विवरण रक्त दिया गया है । [देखिये परिशिष्ट II, अनुसूच्य संख्या १३]

हिमाचल प्रदेश में सामुदायिक विकास सच्य और राष्ट्रीय विस्तार सेवा सच्य

*४४२. श्री नेक राम नेगी : क्या सामुदायिक विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सम्पूर्ण हिमाचल प्रदेश में सामुदायिक विकास सच्यों और राष्ट्रीय विस्तार सेवा सच्यों में कार्य प्रारम्भ हो चुका है ;

(ख) हिमाचल प्रदेश में प्रत्येक सच्य किस तारीख को खोला गया था ; और

(ग) हिमाचल प्रदेश के विकास विभाग द्वारा कितनी जीपे काम में लाई जा रही हैं और इन जीपों पर प्रत्येक सच्य में कितना व्यय हो रहा है ?

सामुदायिक विकास मंत्री (श्री सु० कु० डे०): (क) हिमाचल प्रदेश का सारा सीमा-प्रान्त अभी तक सामुदायिक विकास सच्यों तथा राष्ट्रीय विस्तार सच्यों के कार्यक्रम के अन्तर्गत नहीं लाया गया है ।

(ख) और (ग). एक विवरण चिनमें सम्बन्धित सूचनाओं की हुई हैं सभा के पटल पर रक्त दिया गया है । [देखिये परिशिष्ट II, अनुसूच्य संख्या १४]